

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-43(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Ewiro International Corporation  
Vs  
Gold Plus Glass Industry Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

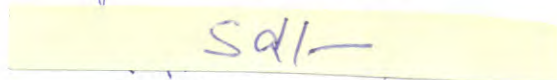
S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1      VIVEK SINGH      ADVOCATE      FOR RESPONDENT      

**ORDER**

Order reserved.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

24.4.2017  
Surjit